

(ख) यदि हा, तो उमका व्यौरा क्या है और इस सम्बन्ध में क्या कार्यवाही की गई है ?

†[PRAKASHVIR SHASTRI'S LETTER TO THE VICE-PRESIDENT OF INDIA RELATING TO U.P. AFFAIRS

\*231. SHRI LAL K. ADVANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Shri Prakash Vir Shastri, General Secretary of Bhartiya Kranti Dal, wrote a letter to the Vice-President of India on 25th September, 1970, charging the Prime Minister and the Central Government of putting undue pressure on the Governor of Uttar Pradesh, thereby interfering with his discretionary powers in connection with the recent U.P. affairs; and

(b) if so, the details thereof and the action taken in this regard?]

गृह-कार्य मंत्रालय में राज्य यंत्री (श्री के० सी० पन्त)

(क) और (ख) सभा पटल पर एक विवरण रखा जाता है।

#### विवरण

उप राष्ट्रपति को 25 मितम्बर, 1970 को संमद-सदस्य श्री प्रकाशवीर शास्त्री से एक पत्र प्राप्त हुआ था जिसमें अन्य बातों के साथ-साथ यह आरोप लगाया गया था कि प्रधान मंत्री और केन्द्रीय सरकार, कांग्रेस (मत्तारूढ़) के चरण सिंह मन्त्रिमंडल से अपना समर्थन वापिस ले लेने से उत्पन्न स्थिति में, उत्तर प्रदेश के राज्यपाल पर अनुचित दबाव डाल रहे हैं। आरोप बिलकुल निराधार है। उम पत्र में श्री चरण सिंह की सलाह पर कुछ मंत्रियों को पदच्युत करने के निर्णय लेने में राज्यपाल द्वारा किये गये विलम्ब का भी उल्लेख किया गया है। उत्तर प्रदेश में उत्पन्न सवैधानिक संकट से निपटने में राज्यपाल ने जो कार्यवाही की थी उमका विस्तृत स्पष्टीकरण राज्यपाल ने राष्ट्रपति को भेजे गये अपने पत्र में दिया है। उमकी प्रतियां सदन के पटल पर पहले ही रखी जा चुकी हैं।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). A statement is laid on the Table of the House.

#### STATEMENT

A letter dated September 25, 1970, was received by the Vice-President from Shri Prakash Vir Shastri, M. P., in which it was alleged *inter alia* that the Prime Minister and the Central Government had been putting undue pressure on the Governor of Uttar Pradesh in his dealing with the situation arising out of the withdrawal by the Congress (R) of its support to the Charan Singh Ministry. The allegation is completely unfounded. The letter further makes reference to the delay in the Governor's taking a decision on the advice of Shri Charan Singh for the dismissal of some Ministers. The manner in which the constitutional crisis that arose in U.P. was dealt with by the Governor is explained at length in his letter to the President, copies of which have already been laid on the Table of the House.]

††MANUFACTURE OF CHEAP T. V. SETS BY THE ELECTRONIC CORPORATION OF INDIA LTD.

\*79. SHRI MULKA GOVINDA REDDY : SHRI K. L. N. PRASAD :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the State-owned Electronics Corporation of India Ltd., has applied for an Industrial licence for the manufacture of cheap television sets in India for middle and lower income groups in the country;

(b) if so, whether the application has been sanctioned and the licence issued in favour of the Corporation; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONIC AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) The Electronic Corporation of India Ltd., have applied for an industrial licence to set up manufacture of 100,000 Televisions sets a year. They have indicated that the average price of T.V. sets made by them would be Rs. 1,000.

†[ ] English translation.

††Transferred from the 11th November, 1970.

(b) and (c). Their application along with other applications received from units, both in the Public sector and the Private sector, is under the consideration of the Government.

**DECLINE IN IMPORT OF MACHINERY**

\*232. SHRI K. P. MALLIKARJUNUDU : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether there has been a decline in the imports of machinery during the year 1968-69 and if so, to what extent;

(b) the reasons therefor; and

(c) the extent of the imports of machinery in the year 1969-70?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) Yes, Sir. During the year 1968-69, the import of complete machinery and transport equipment declined to Rs. 190 crores from Rs. 260 crores in 1966-67 and Rs. 201 crores in 1967-68 representing a fall of 27% and 5% respectively.

(b) The fall in the import of machinery can be ascribed principally to the import substitution policy pursued by the Government over a period of years.

(c) During 1968-70, import of complete machinery and transport equipment was of the order of Rs. 177 crores.

**ORISSA CHIEF MINISTER'S STATEMENT REGARDING THE LATE RECEIPT OF THE DERECOGNITION ORDER**

\*233. SHRI BANKA BEHARY DAS : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to a statement made by the Chief Minister of Orissa on the opening day of the Orissa Assembly on September, 14, that the Presidential Order regarding withdrawal of privileges had not been implemented as no instruction or postal confirmation copy of the telegram had been received from the Union Government;

(b) if so, the reaction of Government to this Statement made by the Chief Minister of Orissa; and

(c) what steps were taken after the statement of the Chief Minister of Orissa to send postal confirmation and instruction relating to the Derecognition Order?

THE PRIME MINISTER AND THE MINISTER OF HOME AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) Government have seen the report appearing in the press on September 16, 1970.

(b) Telegrams were sent to all State Governments on 10th September, 1970, informing them that the privy purses and privileges of Rulers stood terminated with effect from the date of their derecognition. Copies of the telegrams were despatched by post the following day. Letters were also sent to the State Governments on the same subject on 24th September, 1970,

(c) Does not arise.

**EXPANSION TRADE RELATIONS WITH G. D. R.**

\*234. SHRI BHOLA PRASAD : DR. Z. A. AHMAD : SHRI BALCHANDRA MENON :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the question of further expanding India's trade relations with German Democratic Republic has been considered by the Government of India; and

(b) if so, what steps are being taken in this direction?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) and (b) In the context of the considerable growth of trade between India and G. D. R. in the last decade, the Government of India are constantly considering possibilities of further expansion of bilateral trade. Periodical trade talks, regular participation in the Leipzig Fair, greater exchange of business visits and contact at the level of enterprises and Chambers of Commerce between the two countries, have been among some of the steps taken in this direction.

**PLANNING COMMISSION'S COMPLAINT AGAINST VARIOUS MINISTRIES**

\*235 SHRISITARAM JAIPURIA : Will the PRIME MINISTER be pleased to state :

(a) whether Government's attention has been drawn to a press report published in the Hindustan Times dated the 10th October, 1970 to the effect that Planning Commission had criticised the manner of the various Union Ministries in putting forward the proposals before the Commission under the Fourth Plan;